NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBU	NAL, CHENNAI HELD ON 20/11/2017 A	T 10.30 AM
PRESENT: SHRI K. ANANT	THA PADMANABHA SWAMY, MEMBE	CR-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/40/2017	
NAME OF THE PETITIONER(S)	: P. Shanmugam & 7 others	
NAME OF THE RESPONDENT(S)	: MARUVOOR ENERGY SYSTEMS I	PVT LTD & 3 ORS
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
Se. Adv. Jer Seicharan Rang Amiban Vijay 1	arajon Petitioner	Attihus
2. R. Som karranayanan Br. Adv. far P.G. 18 i dhanam Dominic S. David	Cornsel for RI	200
3. Robert Balaje Vishour Mohan	Coursel for R2-7	Vish

ORDER

Shri Athiban Vijay, counsel representing senior counsel for petitioner, Shri P H Arvindh Pandian present. Shri Sankaranarayanan, Senior advocate representing R1 present. Shri Rahul Balaji, counsel for R2 to R7 present and filed counter today. He is directed to furnish copy of the counter to the other side. The matter is posted for hearing of both the sides. Time is enlarged at their request. Put up on 23.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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